

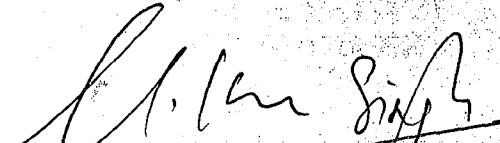
INCOME TAX APPELLATE TRIBUNAL, MUMBAI

Before Shri Vikram Singh Yadav, AM & Ms. Kavitha Rajagopal, JM

**Pronouncement of order under provision to Rule 34(4) of the
Income Tax (Appellate Tribunal) Rules, 1963 by placing the
result on the Notice Board on 01/06/2026**

Date of pronouncement 01.06.2026

Sl. No	ITA No.	Assessee	Bench	DOH	Author
1	8849/Mum/2025	ACIT Vs. Akrutisme Joint Venture	A	04/03/2026	JM
2	8508/Mum/2025	M/s Anshul Speciality Molecules Pvt. Ltd.	A	02/03/2026	JM


(VIKRAM SINGH YADAV)
ACCOUNTANT MEMBER


(KAVITHA RAJAGOPAL)
JUDICIAL MEMBER

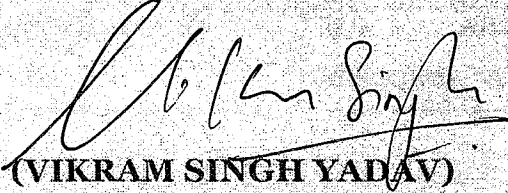
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**Pronouncement of order under provision to Rule 34(4) of the
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result on the Notice Board on 02/06/2026**

Date of pronouncement 02.06.2026

Sl. No	ITA No.	Assessee	Bench	DOH	Author
1	8960/Mum/2025	Income Tax Officer Vs. Lightex	A	05/03/2026	JM
2	6370/Mum/2025	Lalit C. Jobanputra Vs. DCIT	A	12/03/2026	JM


**(VIKRAM SINGH YADAV)
ACCOUNTANT MEMBER**


**(KAVITHA RAJAGOPAL)
JUDICIAL MEMBER**